

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/159(CHE)/2021
Name of Petitioner :
& Mannari Common Effluent Treatment Plant Pvt Ltd
Name of Respondent :
Section : 59 of CA, 2013

ORDER

Present: Mr. Badrinarayanan, Ld. Counsel for Petitioner.
Mr. Manoj Gopalakrishnan, Ld. Counsel for Respondent.

Arguments heard.

Written synopsis also filed.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**